

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 215 OF 2018
APPEAL NO. 232 OF 2018 & IA NO. 1126 OF 2018
APPEAL NO. 383 OF 2018 & IA NO. 1848 OF 2018 &
IA NO. 117, 255 & 1207 OF 2019

Dated : 23rd July, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matters of:

APPEAL NO. 215 OF 2018
APPEAL NO. 232 OF 2018 & IA NO. 1126 OF 2018

Indian Wind Turbine Manufacturers Association ... Appellant(s)
Versus
Tamil Nadu Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. P. R. Kovilan
Ms. Geetha Kovilan
Mr. Parthasarathy

Counsel for the Respondent(s) : Mr. S. Vallinayagam for R-2

APPEAL NO. 383 OF 2018 & IA NO. 1848 OF 2018 &
IA NO. 117, 255 & 1207 OF 2019

Indian Wind Turbine Manufacturers Association ... Appellant(s)
Versus
Tamil Nadu Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant(s) : Mr. P. R. Kovilan
Ms. Geetha Kovilan
Mr. Parthasarathy

Counsel for the Respondent(s) : Mr. S. Vallinayagam for R-2

ORDER

List these matters for hearing on **06.08.2019** in Court-2.

The interim order dated 19.12.2018 shall continue till the next date of hearing.

(Ravindra Kumar Verma)
Technical Member

(Justice Manjula Chellur)
Chairperson

tpd/mkj